1	2	3	4
2	**ओवरसियर (सिविल)** वेतन क्रम : 150-380 वेतन : 200 रु० महगाई भत्ता : 122 रु०	**ट्रेड्समैन ग्रेड-2** वेतन क्रम : 150-205 निर्धारित वेतन : 181 रु० मंहगाई भत्ता : 122 रु०	एक ने त्याग-पत्र दे दिया और एक काम कर रहा है।
1	**ओवरसियर (सिविल)** वेतन क्रम : 180-430 वेतन : 279 रु० मंहगाई भत्ता : 154 रु०	**ओवरसियर (कान्टीन)** वेतन क्रम : 180-4[illegible]0 वेतन : 279 रु० मंहगाई भत्ता : 154 रु०	एक काम कर रहा है।

जो व्यक्ति भारत हैवी इलेक्ट्रिकल्स लिमिटेड हरिद्वार से बाहर प्रतिनियुक्ति पर है, वे उतनी ही परिलब्धियां ले रहे हैं, जितनी कि स्थानान्तरण से पहले ले रहे थे।

(घ) सिविल इंजीनियरी अधिकारियों को स्टोर, खरीद, कार्मिक आदि गैर-तकनीकी विभागो मे स्टोर अधिकारी, खरीद अधिकारी तथा कार्मिक अधिकारी के रूप में नियुक्ति के लिये चुना गया है, जबकि कनिष्ठ इंजीनियर तथा ओवरसियरो को सेलेक्शन कमेटी द्वारा उनकी योग्यता, अनुभव, ज्ञान तथा गुणों की जांच के आधार पर विभिन्न पदो के लिये चुना गया है और उन्हें ओवरसियर (कैंटीन), ट्रेड्स मैन ग्रेड-2, स्टोरकीपर, ओवरसियर (प्लानिंग), खरीद सहायक आदि जैसे रोजगार मिले हैं।

पंजाब के भूतपूर्व मंत्री का "देश-प्रदेश" के संवाददाता के साथ सिक्खिस्तान के बारे में इंटरव्यू

1588. **श्री मूलचन्द डागा :**
श्री अर्जुन सेठी :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब के एक भूतपूर्व मन्त्री डा० जगजीत सिंह ने इंगलैण्ड से प्रकाशित होने वाली "देश-प्रदेश" के संवाददाता को भारत में सिक्खिस्तान बनाने सम्बन्धी योजना की जानकारी दी है ;

(ख) क्या पाकिस्तान श्री जगजीत सिंह जैसे तोड़-फोड़ करने वाले तत्वों को भारत विरोधी अभियान चलाने के लिये वित्तीय सहायता दे रहा है ;

(ग) यदि हां, तो इस सहायता का स्वरूप क्या है ?

गृह मंत्रालय में उपमंत्री (श्री एफ० एच० मोहसिन) : (क) सरकार ने सम्बन्धित प्रेस रिपोर्ट देखी है।

(ख) और (ग). यह सन्देह करने के कारण है कि पाकिस्तान डा० जगजीत सिंह को गतिविधियो के लिए धन दे रहा है।

Deadbody found lying on Pavement Skirting Irwin Hospital, New Delhi

1590. RAJMATA KRISHNA KUMARI JODHPUR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the report in the *Times of India* dated the 7th September, 1971 that a person was found lying dead on the pavement skirting the Irwin Hospital, New Delhi ; for over twenty-four hours has been investigated ; and

(b) whether the body was not even noticed either by a Policeman on the beat or by the Police Patrol Car during this period of a day and a night in a busy thoroughfare ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). The report was investigated. On 6.9.71 the stall holders in front of Irwin Hospital saw a beggar lying on the road. The beggar was alive at about 10.00 a. m. and died sometime thereafter. The stall holders informed the Control Room, who informed the Darya Ganj Police Station. A report D. D. No. 43-B was registered in the Darya Ganj Police Station at 12.03 hours and an officer rushed to the spot. He held an inquest and sent the body for post-mortem. The post-mortem report showed death as due to natural causes. It is incorrect that the body lay on the road for a night and a day.

Setting up of Industrial Units at Madurai (Tamil Nadu)

1591. SHRI R V. SWAMINATHAN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that Madurai in Tamil Nadu State is industrially backward, particularly in engineering industry, and

(b) whether Government contemplate to start an industrial unit of heavy industry in this District ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). Madurai is one of the districts declared as backward and finance at concessional rates is available from financial institutions for industries to be set up in the district. Besides, an area comprising of 10 taluks in Tamil Nadu is eligible for the 10% Central outright grant or subsidy, which includes one taluk, namely, Melur, from this district. There is at present no proposal for setting up a Central public sector unit of heavy industry in that district.

Utilisation of idle capacity in Industries in Madhya Pradesh

1592. SHRI G. C. DIXIT : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the extent of the idle capacity lying in different industries in Madhya Pradesh from 1968 to 1970, year-wise and

(b) the steps taken by Government to rectify all prevailing imbalances in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) A statement is attached.

(b) The problems of individual industries where capacity is under-utilised are constantly enganging the attention of Government and whatever steps are feasible are being taken to facilitate the fuller use of the installed capacities in various industries.

STATEMENT

Unutilised Production Capacity in some important Industries in Madhya Pradesh, As borne on the Register of D G. T. D.

Name of Industry	Measuring unit	Licenced capacity	1968 Idle capacity	1969 Idle capacity	1970 Idle capacity
1	2	3	4	5	6
1. Industrial m chinery	Rs. (lakhs)	200	141.52	113.96	111.03
2. Agro industries	Nos.	60000	19685	3013	23781